

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:657
ANSWERED ON:05.12.2003
HAWALA MONEY IN KASHMIR
SATYAVRAT CHATURVEDI;SUNDER LAL TIWARI

Will the Minister of FINANCE be pleased to state:

- (a) whether the attention of the Government has been drawn to the news item captioned - punch ke sarahadi gaonwo mein sir chad kar bol raha hai hawala ka paisa - appearing in Rashtriya Sahara dated September 9, 2003 ;
- (b) if so, whether this Hawala money is being used by terrorists to get the local people engage in illegal work and to purchase properties to acquire citizenship etc.;
- (c) if so, the effective steps taken by the Government to check it and the results thereof;
- (d) whether the other border areas of the country are receiving hawala money like this and whether the Government has also conducted investigations in this regard; and
- (e) If so, the details of action taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHRIPAD Y. NAIK)

- (a) Yes Sir. The news item referred to, had appeared in the newspaper Rashtriya Sahara dated 18th September, 2003.
- (b) to (e) : The information is being collected and will be laid on the Table of the House.